

Modification in Duty Roaster for the Month of July 2020

In view of the request made by Sh. Rakesh Kumar-II Ld. M.M. West Delhi, (Duty M.M.-I on 31-07-2020) regarding exchange of duty and in partial modification of Duty Roster for the month of July 2020 (reference No. 1011-1064 CMM(W)DR/2020 dated 29-06-2020 & 1139-1192/CMM(W)/DR/2020 Dated 15-7-2020) the following modification in duty roaster is being made:-

Sr. No.	Name of the Duty Magistrate-1	Date of Duty	Room No.
01	Sh. Puneet Nagpal, M.M . R/o House No. B-302, Judicial officer Residential Complex, Sector- 26, Rohini Delhi, (e mail:- readermm07west@gmail.com)	31-07-2020	289

Rest of the condition shall remain unchanged mentioned in the duty roaster for the month of July 2020 bearing No. 1011-1064 CMM(W)DR/2020 dated 29-06-2020 & 1139-1192/CMM(W)/DR/2020 Dated 15-7-2020. All the Metropolitan Magistrates of District West are requested to intimate their respective Police Station(s) for above said modification.

(DR.JAGMINDER SINGH)
Chief Metropolitan Magistrate
West District, Delhi
Delhi Dated 30-07-2020

No.1249-1302CMM(W)/DR/2020

Copy forwarded for information and necessary action to :

- 1 The Ld. Registrar General, High court of Delhi, New Delhi
(Through the Ld. District and Sessions Judge,(West) Delhi
- 2 The Ld. District and Sessions Judge,(HQ), Delhi
- 3 The Ld. District and Sessions Judge,(West) Delhi
- 4 The Ld. District and Sessions Judge, Shahdra, East,North-East(KKD)/North, North-West(Rohini)/South-West(Dwarka)/South,South-East(Saket)/PHC/Rouse Avenue, Delhi/New Delhi
- 5 The Ld. Officer Incharge, Pool Car, Tis Hazari Courts Delhi
- 6 The Ld. CMMs all District Delhi/New Delhi
- 7 All the Ld. ACMM/Metropolitan Magistrates, West District Tis Hazari Courts, Delhi
- 8 The Director of Prosecution, Tis Hazari courts Delhi
- 9 The Commissioner of Police, Delhi
- 10 The I.G. Prison, Tihar Jail, Delhi
- 11 The Secretary, Bar Association, Tis Hazari Courts Delhi
- 12 The Supdt. Jail, Delhi/New Delhi/Lock-up Incharge Tis hazari Courts Delhi
- 13 The Admn. Officer(Judl.)Hindi Department R.No.237 THC Delhi
- 14 Sh. Sunil Gupta, Law Officer, Tihar Jail, Delhi/New Delhi
- 15 For uploading on LAYERS
- 16 For uploading on centralized web-site through LAYERS
- 17 The Video Conferencing Room no. 16 Tis Hazari Courts Delhi
- 18 The Admn. Officer(Judl.),Judicial Branch,General Branch, Care Taking Branch(West)THC Delhi
- 19 The Cash Branch, West District, Tis Hazari Courts Delhi
- 20 PS to District and Sessions Judge, West Delhi
- 21 The Reader to CMM West Delhi
- 22 Office File

Chief Metropolitan Magistrate
West District Delhi